

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3317  
ANSWERED ON 20<sup>TH</sup> MARCH, 2025**

**INCREASE IN BUDGET ALLOCATION**

**3317. SHRI JANARDAN SINGH SIGRIWAL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) whether the Ministry has been provided an increase in its budgetary allocation for the year 2025-26, if so, the details thereof;**

**(b) whether the Government has earmarked any specific portion of the budget for the development of road infrastructure in the country, if so, the details thereof, State-wise;**

**(c) whether the Government has planned any new projects for road safety in the coming fiscal year, if so, the details thereof;**

**(d) whether the Government has provided in the budget for maintenance and upgrading of existing roads in the country, if so, the details thereof, State-wise; and**

**(e) whether a specific share of the budgetary allocation has been provided for promoting electric vehicle infrastructure in the country, if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) The proposed Budgetary outlay of the Ministry of Road Transport and Highways for the Financial Year (FY) 2025-26 is Rs.2,87,333 Crore.**

**(b) The Government in Ministry of Road Transport & Highways is primarily responsible for development and maintenance of National Highways (NHs). Majority portion of the budgetary outlay is generally earmarked for development and maintenance of NHs, including development and maintenance of State Roads under Central Road Infrastructure Fund (CRIF).**

**State / Union Territory (UT) - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs during the last year and the current year are at Annexure-I.**

**In addition, State / UT - wise details of accrual/ allocation of funds and the funds released / expenditure incurred under CRIF towards development and maintenance of State roads during the last year and the current year are at Annexure-II.**

**(c) Road safety engineering measures / works on NHs, including rectification of blackspots, are undertaken mainly as part of scope of development / maintenance works on NHs or as standalone projects in certain cases. Out of total 13,795 black spots identified on the NHs upto 2021-22, short-term rectification measures have been completed on 11,515 black spots and permanent rectification measures have been completed on 5,036 black spots. During FY 2025-26, 1,000 black spots have been planned for permanent rectification.**

**(d) Development and maintenance of NHs is a continuous process. State / Union Territory (UT) - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs during the last year and the current year are at Annexure-I as provided in reply of part (b).**

**(e) There is no budgetary allocation specific to the promotion of Electric Vehicle (EV) infrastructure in the Budget.**

**However, Government, inter-alia, envisions development of Wayside Amenities (WSAs) at approximate intervals of 40-60 km along NHs. EV Charging Stations (EVCS) have been provisioned as mandatory facility on these WSAs. Total 393 WSAs have been awarded so far, out of which 94 are operational. Out of the 94 operational WSAs, 50 are equipped with Electric Vehicle (EV) Charging Stations.**

**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PARTS (b) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 3317 ANSWERED ON 20.03.2025 ASKED BY SHRI JANARDAN SINGH SIGRIWAL REGARDING INCREASE IN BUDGET ALLOCATION**

**State / UT - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs during the last year and the current year:-**

Sr. No.	State/UT	Amount in ₹ Crore			
		2023-24		2024-25 (Till 31.01.2025)	
		Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	11,440	11,440	9,847	8,904
2	Arunachal Pradesh	2,649	2,649	3,488	2,064
3	Assam	9,137	9,137	5,239	5,029
4	Bihar	10,749	10,749	6,503	6,261
5	Chhattisgarh	4,255	4,255	1,544	1,188
6	Goa	620	620	838	431
7	Gujarat	10,900	10,900	6,262	5,923
8	Haryana	6,062	6,062	3,369	3,263
9	Himachal Pradesh	5,175	5,175	3,310	3,106
10	Jharkhand	4,599	4,599	4,414	4,096
11	Karnataka	12,695	12,695	8,943	7,607
12	Kerala	10,419	10,419	2,756	2,690
13	Madhya Pradesh	7,447	7,447	6,012	5,578
14	Maharashtra	19,867	19,867	16,503	14,224
15	Manipur	2,598	2,598	1,508	1,495
16	Meghalaya	1,803	1,803	1,394	1,012
17	Mizoram	2,189	2,189	1,467	1,411
18	Nagaland	1,414	1,414	1,227	1,062
19	Odisha	5,948	5,948	4,905	4,298
20	Punjab	12,419	12,419	6,910	6,545
21	Rajasthan	8,874	8,874	5,251	4,928
22	Sikkim	684	684	357	320
23	Tamil Nadu	9,925	9,925	7,076	6,735
24	Telangana	6,117	6,117	6,644	5,869
25	Tripura	1,546	1,546	514	499
26	Uttar Pradesh	28,114	28,114	16,957	15,255
27	Uttarakhand	4,545	4,545	3,333	2,897
28	West Bengal	3,543	3,543	2,028	1,750
29	Andaman & Nicobar Islands	96	96	139	139
30	Dadra & Nagar Haveli	2	2	100	3
31	Daman & Diu				
32	Delhi / Headquarters	3,223	3,223	2,403	2,398
33	Jammu & Kashmir	10,528	10,528	7,858	7,329
34	Ladakh	658	658	704	653
35	Puducherry	35	35	28	20

Alloc. – Allocation; Expd. - Expenditure

**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3317 ANSWERED ON 20.03.2025 ASKED BY SHRI JANARDAN SINGH SIGRIWAL REGARDING INCREASE IN BUDGET ALLOCATION**

**State / UT - wise details of accrual/ allocation of funds and the funds released / expenditure incurred under CRIF towards development and maintenance of State roads during the last year and the current year:-**

Sr. No.	State/UT	Amount in ₹ Crore			
		2023-24		2024-25 (till 28.02.2025)	
		Accrual#	Release#	Accrual#	Release#
1	Andhra Pradesh	420.10	485.48	420.00	213.25
2	Arunachal Pradesh	167.75	238.00	168.04	165.10
3	Assam	194.65	223.24	193.55	163.54
4	Bihar	258.43	258.43	255.17	222.18
5	Chhattisgarh	320.19	353.60	322.62	85.34
6	Goa	18.47	48.16	17.79	15.03
7	Gujarat	586.35	73.79	585.01	472.85
8	Haryana	205.63	108.60	203.31	105.03
9	Himachal Pradesh	136.32	136.32	130.95	110.65
10	Jharkhand	207.57	192.64	208.51	167.74
11	Karnataka	608.06	660.91	608.81	0.00
12	Kerala	171.14	186.37	166.06	140.31
13	Madhya Pradesh	719.10	778.13	721.61	682.14
14	Maharashtra	886.63	886.63	891.52	891.52
15	Manipur	48.37	146.98	46.87	15.19
16	Meghalaya	54.83	78.42	55.37	46.79
17	Mizoram	43.62	35.60	43.86	0.00
18	Nagaland	35.54	46.09	35.79	30.24
19	Odisha	387.41	423.41	392.13	331.33
20	Punjab	195.33	72.04	195.97	64.04
21	Rajasthan	812.41	745.90	816.17	689.63
22	Sikkim	16.27	28.04	16.18	13.67
23	Tamil Nadu	457.11	486.15	457.75	425.76
24	Telangana	335.09	366.38	335.58	330.00
25	Tripura	23.94	25.92	24.01	15.96
26	Uttar Pradesh	777.40	821.07	777.88	657.28
27	Uttarakhand	129.83	140.46	129.95	55.07
28	West Bengal	275.67	298.08	272.75	230.46
29	Andaman & Nicobar Islands	19.75	16.68	19.75	11.12
30	Chandigarh	7.39	0.00	7.40	0.00
31	Dadra & Nagar Haveli	6.50	0.00	6.49	0.00
32	Daman & Diu				

<b>Amount in ₹ Crore</b>					
<b>Sr.</b>	<b>State/UT</b>	<b>2023-24</b>		<b>2024-25 (till 28.02.2025)</b>	
33	Delhi	36.31	0.00	36.31	0.00
34	Jammu & Kashmir	128.67	206.67	128.67	108.72
35	Ladakh	326.41	68.10	326.41	95.56
36	Puducherry	11.76	9.94	11.76	9.94

Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.

#Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme

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